REMOVAL OF BEGGARY

Written Answers

- 1829. SHRIMATI PRATIBHA SINGH: Will the MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether any survey on the number of beggars in the country has been made; if so, the number of children and old men in the category of beggars; and
- (b) whether any steps have recently been initiated by Government so that beggary can be removed from the country by providing decent means of livelihood to the beggars?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SO-CIAL WELFARE AND CULTURE (SHRI ARVIND NETAM): (a) No, Sir, there has been no national survey, However, the Census Reports contain information regarding beggars and vagrants. According to the 1971 Census (1% advance tabulation) there are 7,44,500 such persons. This number is subject to variations on account of seasonal factors as also of the general growth in population.

(b) The problem of 'oeggary is being tackled in the short term through antibeggary laws in various States which provide for setting up of institutional services for training of the ablebodied beggars for their ultimate rehabilitation. The various socio-economic programmes are expected to have long term impact on eradicating beggary.

REPORT SUBMITTED BY INDIAN COUNCIL OF AGRICULTURAL RESEARCH

1830. SHRI N. R. CHOUDHURY: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that Indian Council of Agricultural Research Inquiring Committee has submitted its report to Government; and
- (b) if so, the main recommendations and the details regarding the recommendations accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes.

(b) The Report is under active consideration of the Government and would be placed on the Table of the House after the Government has taken its decision on the Report.

PEACOCK THRONE

1831. SHRI V. V. SWAMINA-THAN: Will the Minister of CUL-TURE oe pleased to state:

- (a) whether any steps have been taken by Government to get back the Peacock Throne; and
- (b) what is the reaction of the Government of U. K.?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The Peacock Throne known to have been taken away by Nadir Shah does not exist.

(b) Does not arise.

TRIBAL HOUSES FOR GUJARAT

- 1832. SHRI I. K. KALANIA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) how many schemes for the construction of houses for tribals have been submitted by the Gujarat State Government from 1968-69 to 1972-73; and the amount involved therein (yearwise);
- (b) whether the schemes have been sanctioned by the Planning Commission and the Central Government; and
- (c) if so, the aid disbursed yearwise and the amount yet to be released?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND CULTURE: (SHRI ARVIND NETAM): (a) No schemes for the cons-